

In the Court of HHJ Shri.R.N. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 18-7-2020
BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	ABA 441/20	Hansa Jessani V/s Santacruz	Hrg.
2	SC 671/15	State V/s Ashok Shankar Dethe	Hrg.
3	ABA 420/20	Deepak Banwarilal Saraf Vs. Santacruz pol.Stn.	Hrg.
4	Ex.6 in S.C.1426/19	Sikandar Salmani Vs.Shivaji Nagar Pol.Stn.	Hrg.on Ex.6
5	S.C.830/15@ S.C.522/17(H.C.E xpde.T.B.)	D.C.B.C.I.D. V/s. Raju @ Langada Hanumanta Tapkar & Others.	Evidence
6	S.C.495/19	Mankurd Pol.Stn. Vs. Manju Mahesh Shahane.	Accd Statement U/S.313 Cr.P.C.
7	M.A.No. 190/20 in ABA915/18	Sunil Hansraj Gupta Vs. Santacruz Pol.Stn.	Say & Hearing
8	S.C.459/14 (H.C.Expediated Time Bound)	Wadala Pol.Stn. Vs. Abdul Hamid Yusuf Shaikh and others.	Argument
9.	M.A.989/20 in B.A.1225/2020 (Fresh)	Nizammudin Arif @ Arif Ismail Nizammuddin Vs.Bandra Pol.Stn.	Say & Hearing
10.	S.C.488/15	MRA Marg Vs. 1.Sampat Vishwanath Naidu & Ors.	Hearing On Ex.10
11.	A.B.A.772/20 (Fresh)	Mr.Vishal Hariprakash Gupta & Others. Vs. Khar Pol.Stn.	Say & Hearing
12	M.A.993/20 in B.A.844/20	Bashir Mohammed Saudagar Usman Gani @ Bhaiyaji Vs. Bandra Pol.	Say & Hearing

Sr. No.	Case No.	Parties Name	Stage
